PROF. K. K. TEWARY (Buxar): I have given a notice.

MR. DEPUTY SPEAKER: I have already told all of you to please sit down. Nothing will go on record if all of you talk like this.

(Interruptions)

PROF. K. K. TEWARY: I have given a notice.

MR. DEPUTY SPEAKER: I request all of you to please sit down first. I shall call each one of you one by one and listen.

PROF. MADHU DANDAVATE (Rajapur): I want to make one suggestion which concerns the entire House.

PROF. K. K. TEWARY: 1 have given a notice.

MR. DEPUTY SPEAKER: I will call you afterwards.

PROF. K. K. TEWARY: I had given a notice. He is merely giving a suggestion.

MR. DEPUTY SPEAKER: This is my discretion. Please sit down.

PROF K. K. TEWARY: Your discretion should not be like this.

PROF. MADHU DANDAVATE: I am glad that the Prime Minister is here in the House. I want to make one suggestion and I believe that the entire House will accept that suggestion. (Interruptions) It is something which should come from you and it is coming from me.

(Interruptions)

What I am going to say you will welcome. Please listen to me. I just tried to find out whether there were special arrangements where the Prime Minister takes his seat. I am glad that your Secretariat has been able to put a very fine memorial to the memory of two Prime Ministers who died—Pandit Jawaharlal Nehru and Shrimati Indira Gandhi. Just where Mr. Rajivji, the Prime Minister is sitting, there is a small metalic plate on which it is written that Shri Jawaharlal

Nehru occupied this seat from 20.8.1946 to 27.5.64

(Interruptions)

MR. DEPUTY SPEAKER: You give it to me in writing and I will pass it on to the Minister. He will consider it. I will look into it.

(Interruptions)

PROF. MADHU DANDAVATE: My suggestion is that

MR. DEPUTY SPEAKER: You give it to me in writing and I will consider it. Now, nothing will go on record.

(Interruptions). **

MR. DEPUTY SPEAKER: You give it in writing. Nothing will go on record.

12.03 hrs.

STATEMENT RE : SITUATION IN SRI LANKA

[English]

THE PRIME MINISTER (SHRI RAJIV GANDHI): Mr. Deputy Speaker, Sir, an all Party delegation from Tamil Nadu led by the Chief Minister, Shri M C. Ramachandran, met me on April 23, 1985 and submitted a Memorandum regarding the latest developments in Sri Lanka. It was pointed out that the influx of refugees is continuing. tional activities of Indian fishermen in the Palk Straits have been affected. The situation is causing grave concern. The delegation requested the Government of India to take up the matter with the Sri Lankan Government for restoration of peace and normality so that the refugees in Tamil Nadu can return home and traditional, economic activities resumed on both sides.

I assured the delegation that the Government of India was following the developments in Sri Lanka and their repercussions on India with concern. They have been in continuous touch with the Sri Lankan Government, both through the normal channels and

^{**} Not recorded.

through special visits. In view of the prevailing situation I shall convey to President Jayewardene our distress and anxiety and the need to arrive at a speedy and viable solution of the problem on a political basis acceptable to all parties concerned. In view of the gravity of the situation, I am setting up a Special Advisory Group to continue efforts for resolving the problem.

Papers Laid

12.05 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Accounts of National Institute for Training in Industrial Engineering, Bombay for 1983-84 and statement for delay in laying these papers. Annual Accounts of University of Delhi and Statement for delay in laying these papers etc. etc.

THE MINISTER OF EDUCATION (SHRI K.C. PANT): I beg to lay on the Table:

- (1) A copy of the Annual Accounts (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1983-84 together with Audit Report thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-771/85]

- (3) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi, Delhi for the year 1983-84 together with Audit Report thereon.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-772/85]

(5) A copy of the Annual Accounts

(Hindi and English versions) of the Banaras Hindu University, for the year 1983-84 together with Audit Report thereon (Volume I and II).

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-773/85]

PROF. MADHU DANDAVATE (Rajapur): What has happened to the suggestion that I have made?

MR. DEPUTY SPEAKER: You give it to me in writting and I will pass it on to the Minister. I will consider it.

(Interruptions)

PROF. MADHU DANDAVATE: It is your authority. The Minister is connected with the Government. You are connected with the House.

MR. DEPUTY SPEAKER: I will go into it. I will consider it.

PROF. MADHU DANDAVATE: You are connected with the House.

MR. DEPUTY SPEAKER: I will consider it.

PROF. MADHU DANDAVATE: The Minister has got nothing to do with it. Do not hand over the powers of the House to the Minister...

MR. DEPUTY SPEAKER: I will look into it.

PROF. MADHU DANDAVATE: I thought that you will support it. I thought, you will have the grace to support it.

PROF. K.K. TEWARY (Baxar): Mr. Deputy Speaker, I want to raise an important point.

MR. DEPUTY SPEAKER: The Hon. Minister is on his legs.